

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 29/9/AMR/2021
NAME OF THE COMPANY	Ramakrishna Housing Pvt Ltd
NAME OF THE PETITIONER(S)	Tata Consulting engineers Ltd
NAME OF THE RESPONDENT(S)	Ramakrishna Housing Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 13.08.2021.

(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT